

Shree Sai Rolling Mills India Limited**List of Stakeholders under Regulation 31 of IBBI (Liquidation Process) Regulations, 2016.**

Category: List of Operational Creditors (Government Dues)

Date of Commencement of Liquidation: 25-01-2024; List of Stakeholders is Pursuant to claims received and updated as on 29-03-2024

(Amount in ₹)

S.No	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC, if applicable					
1	Central Goods & Services Tax, Shillong	Central & State Government	23-02-2024	33,02,72,824.67	13,85,52,119.40	-	-	-	-	12.94%	10,40,72,752.90	-	6,453.60	8,76,41,498.77	Further documents and clarifications are awaited.
2	Employees Provident Fund Organisation	State Government	28-02-2024	1,39,759.00	1,39,759.00	-	-	-	-	0.01%	-	-	-	-	
3	Employees State Insurance Corporation	State Government	06-03-2024	25,85,410.00	-	-	-	-	-	0.00%	-	-	-	25,85,410.00	The documents relating to calculation of interest is being awaited.
4	Income Tax, Circle Shillong	State Government	23-03-2024	41,00,878.00	-	-	-	-	-	0.00%	-	-	-	41,00,878.00	
	TOTAL			33,70,98,871.67	13,86,91,878.40	-	-	-	-	12.95%	10,40,72,752.90	-	6,453.60	9,43,27,786.77	